

**KAANHA SHIPPING PRIVATE LIMITED - Details of claimants and claims -**  
**22.04.2024**

<b>S Ni</b>	<b>NAME OF THE CREDITOR</b>	<b>NATURE OF DEBT</b>	<b>AMOUNT OF CLAIM RECEIVED (IN RS)</b>	<b>AMOUNT OF CLAIM ADMITTED (IN RS)</b>	<b>REJECTED/ DIS- ALLOWED PART, IF ANY</b>	<b>REASON FOR REJECTIO N IF ANY</b>	<b>Security Interest if any</b>
1	BOARD OF VISAKHAPATNAM PORT AUTHORITY	Operational Creditor	8,06,99,509	@ 8,06,99,509	.....	.....	No
2	SUB-REGIONAL OFFICE, EMPLOYEES' STATE INSURANCE CORPORATION, VISAKHAPATNAM	Operational Creditor	1,03,412	1,03,412	.....	.....	No
	<b>TOTAL</b>		<b>8,08,02,921</b>	<b>8,08,02,921</b>	.....	.....	

@ This admitted claim is inclusive of decree amount, interest and costs allowed by Hon'ble Special Judge for the Trail and Disposal of Commercial Disputes, Visakhapatnam in C.O.S. No 12/2018.